

CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI.O.A.210/00112/2019
(M.A.82/2019)

Date of decision : June 25, 2019

Coram: Dr.Bhagwan Sahai, Member (Administrative)

1. Shri Pradeep R. Mahapralkar, lastly working as Senior Passenger Guard, under Station Manager - Churchgate Headquarter, working under the control of Sr.DOM, Mumbai Central, Western Railway, Mumbai - 400 007 and now retired and residing at Angelica Heights, A-102, Nallasopara West, Thane - 401 203, Maharashtra.
2. Shri Aziz Khan Pathan, lastly working as Senior Passenger Guard, under Station Manager - Churchgate Headquarter, working under the control of Sr.DOM, Mumbai Central, Western Railway, Mumbai - 400 007 and now retired and residing at Patel Wadi, Plot No.311, Korit Road, Near Vitthal Mandir, Nandurbar, Maharashtra - 425 412.
3. Shri Noor Mohammad H. Shaikh, lastly working as Senior Goods Guard - Udhana under Station Manager - Udhana Headquarter, Gujrat, under the control of Sr.DOM, Mumbai Central, Western Railway, Mumbai - 400 007 and now retired and residing at 73, Nilam Row House, National Plaza, Near Petrol Pump, Unn Patiya, Surat, Gujarat - 394 210. .. Applicants.

(By Advocate Shri Kamil Sayyed).

Versus

1. Union of India, through

the General Manager,
Western Railway
Headquarters Office,
Churchgate, Mumbai 400 020.

2. The Divisional Railway Manager,
Western Railway
Mumbai Division,
Mumbai Central,
Mumbai-400008.
3. The Sr. Divisional Personnel
Officer, Western Railway
Mumbai Division,
Mumbai Central,
Mumbai-400008. .. Respondents.

(By Advocate Ms. Sangeeta Yadav).

Order (Oral)

Shri Kamil Sayyad, learned counsel for
the applicants.

Shri S. Ravi, learned counsel for the
respondents.

2. This application has been filed by the
three applicants. However, the order challenged
are different and the applicants are also posted
on different posts. Therefore, the learned
counsel for the applicants seeks permission to
withdraw the present OA with liberty to file
better independent OA for each of the applicants.

3. Accordingly the OA is dismissed as
withdrawn. M.A.82/2019 also stands closed.

(Dr. Bhagwan Sahai)
Member (A).